

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00372/2017

DATED THIS THE 30TH DAY OF AUGUST, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Smt Dattamma
W/o Sri Buddanna
Aged about 44 years
Sweeper at Office of the
Junior Telecom & Telegraphs
Bhalki – 585 328
And residing at
Janata House, Near Housing Board Colony
Gunj, Bhalki – 585 328

.....Applicant

(By Advocate Shri M. N. Madhusudhan)

Vs.

1. The Telecom District Manager
BSNL Telecom Office
Bidar – 585 101

2. Telecom District Engineer
Bidar – 585 101

3. Chief General Manager, BSNL
Karnataka Telecom Circle
No. 1, Swami Vivekananda Road,
Ulsoor, Bangalore – 560 008

4. The Director General (STN)
Department of Telecom Service
20, Sanchar Bhawan
Ashoka Road (STN II Section)
New Delhi – 110 001

....Respondents

(By Shri B. Vishnu Bhat, Senior Panel Counsel for Respondent No. 1 to 3)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

We had disposed off a similar matter O.A. No. 373/2017 dated 20.08.2018. We queried the learned counsel for the applicant as to the similarity of both these matters which he answers in the positive.

2. Therefore this OA is also dismissed as not valid in the eye of law. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00372/2017

Annexure A1 Copy of the attendance register

Annexure A2 Copy of the representation dated 15.04.1992

Annexure A3 Copy of the representation dated 24.10.1994

Annexure A4 Copy of the order dated 28.03.1996

Annexure A5 Copy of the representation dated 19.09.2000

Annexure A6 Copy of the order dated 29.09.2000

Annexure A7 Copy of the representation dated 12.01.2001

Annexure A8 Copy of the representation dated 04.04.2002

Annexure A9 Copy of the memo dated 25.02.2003

Annexure A10 Copy of the representation dated 08.09.2003

Annexure A11 Copy of the representation dated 29.11.2007

Annexure A12 Copy of the representation dated 13.02.2013

Annexure A13 Copy of the order dated 21.08.2015 of the Tribunal

Annexure A14 Copy of the order dated 30.08.2016 in Writ Petition No. 6574 of 2016

Annexure A15 Copy of the representation dated 24.10.2016

Annexure A16 Copy of the affidavit evidence

Annexure A17 Copy of the impugned order dated 29.12.2016

Annexures with reply statement

Nil

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